

the Government will certainly do the needful.

12.54 hrs.

[*English*]

The second thing that the hon. Member has mentioned is about diseases and about restrictions on synthetic fibre. To this my answer is that the Government would consider the pros and cons of these issues. One thing the hon. Member has said is that pesticides should not be used in excess as it is harmful and a warning to this effect should be printed on the containers. The Government will certainly stipulate the quantity of pesticides to be used. The farmers would be enlightened on the merits of using the correct quantity of pesticides so that damage to crops can be prevented. Instructions about correct usage of pesticides would be printed on the containers so that the farmers are able to read and follow them.

HIGH COURT AND SUPREME COURT
JUDGES (CONDITIONS OF SERVICE)
AMENDMENT BILL*

[*English*]

THE MINISTER OF STATE IN THE
MINISTRY OF LAW AND JUSTICE (SHRI
H.R. BHARDWAJ): On behalf of Shri Binde-
shwari Dubey, I beg to move for leave to
introduce a Bill further to amend the High
Court Judges (Conditions of Service) Act,
1954 and the Supreme Court Judges (Con-
ditions of Service) Act, 1958.

MR. DEPUTY SPEAKER: The ques-
tion is:

"That the leave be granted to
introduce a Bill further to amend
the High Court Judges (Condi-
tions of Service) Act, 1954 and
the Supreme Court Judges
(Conditions of Service) Act,
1958.

The motion was adopted.

SHRI H.R. BHARDWAJ: I introduce**
the Bill.

The hon. Member wants the law to be strict. The law is already strict. The Government will consider whether any changes are needed to be introduced. If there is any deficiency or loophole, the Government will look into it. Quality Control Orders are already in force and in case of any shortcoming therein, efforts will be made to remove it. The Government will check whether tests are being conducted properly in the laboratories.

12.55 hrs.

MATTERS UNDER RULE 377

[*Translation*]

The hon. Member has mooted the idea of constituting a Cotton Board and bringing the cotton crop under the preview of insurance. In reply to the question I said that the Government would consider about it. All his suggestions would be considered sympathetically. The Government will try its utmost to safeguard the interests of the farmers.

(I) **Need to announce support
price for potato to ensure
proper return to the farmers.**

SHRI RAMPUJAN PATEL (Phulpur):
Mr. Deputy Speaker, Sir, I am drawing the

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** Introduced with the recommendation of the President.